



सत्यमेव जयते

महाराष्ट्र शासन

औद्योगिक सुरक्षा व आरोग्य संचालनालय

स. नं. ८५२/८, बी वॉर्ड, रघुकुल बिल्डींग, तळमजला, सुभाष रोड, कोल्हापूर
फोन नं. ०२३१-२६५६९२२, Email-jddish.kol-mh@gov.in

क्र.ससंऔसुवआ/ 1145 /2024
दि. 1/1/2025 2025

To,

Hon'ble Registrar,

National Green Tribunal,

Western Zone Bench, Pune.

Sub- Submission of reply by Joint Director, Industrial Safety and Health, Kolhapur in suo- moto matter O.A. No.237/2024(WZ). Regarding incident of toxic gases release at Manmar Industries, Plot No A-53, MIDC Shalgaon, Tal-Kadegaon, Dist – Sangli. Dated 21/11/2024.

Ref: - Notice dated 04/03/2025.

The Joint Director, Industrial Safety and Health, Kolhapur is submitting the reply on behalf of Director, Industrial Safety and Health, Mumbai, Maharashtra in compliance of the notice dated 04/03/2025.

Yours Faithfully


(A.M. Avasare)

Joint Director,

Industrial Safety & Health, Kolhapur.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH PUNE
ORIGINAL APPLICATION NO. 237/2024 (WZ)
EARLIER ORIGINAL APPLICATION NO. 1364/2024 (PB)

IN THE MATTER OF: -

Sub: News item titled "3 dead 9 hospitalized after gas leak blast at fertilizer plant in Maharashtra" appearing in the Times of India dated 22.11.2024.

V/S

Maharashtra Pollution Control Board and Ors.

Action Taken Report on behalf of the Director of Industrial Safety and Health, Maharashtra. (Respondent Number-6)

The undersigned on behalf of the respondent No. 6 (Director of Industrial Safety and Health, Maharashtra) most respectfully states as follows:-

- i. This office received the information about the dangerous occurrence i.e. leakage of toxic gases after bursting of glass condenser on reactor in Manmar Industries, Plot No A-53, MIDC Shalgaon, Tal-Kadegaon, Dist-Sangli, Pin code -415304.on 21.11.2024 at around 07:00 P.M from Sarpanch of Bombalewadi Gram Panchayat.
- ii. Shri. P.A.Bondar, Assistant Director, Industrial Safety and Health, Sangli who is Inspector under Section 8 of The Factories Act, 1948 visited the site on the same day i.e. on 21.11.2024 at around 09:30 pm to carry out the enquiry about accident.
- iii. I, Shri.P.R.Bhintade, Deputy Director, Industrial Safety and Health, Kolhapur and Shri. P.A.Bondar, Assistant Director, Industrial Safety and Health, Sangli visited the site on 22/11/2024 at around 11:00 A.M. and thereafter interrogated with hospitalized injured workers to collect necessary information for detail enquiry.

- iv. Shri. Ram Dahiphale, Additional Director, Industrial Safety and Health, Mumbai and Shri. P.A.Bondar, Assistant Director, Industrial Safety and Health, Sangli revisited to the site and interrogated with injured workers on 23/11/2024 at around 01:00 P.M.
- v. The respondent industry i.e. Manmar Industries, Plot No A-53, MIDC Shalgaon, Tal-Kadegaon, Dist – Sangli, Pin code -415304.was involved in manufacturing of Chemicals and Fertilizers. The manufacturing activity in premises was being started from July 2023 without obtaining Factories Act license. The factory is amenable as factory under section 85 of The Factories Act, 1948.
- vi. Name of the occupier of the factory- Shri. Mandar Nandkumar Nalawade.
- vii. About Incident - On the day of the accident, at around 5:00 p.m., the manufacturing of Dichloro Acetic Acid (DCA) through a highly exothermic hydrolysis process was being carried out at the mentioned factory. The raw material, Dichloro Acetyl Chloride (DCAC), was taken in GLR-1, and the other raw material, water, was being slowly added to GLR-1 through a manual water flow controlling valve. As the reaction was highly exothermic, the reaction temperature was manually controlled by adjusting the water flow rate to keep it below 60°C (Safe Operating Temperature). However, around 5:30 p.m., due to a failure in controlling the manual water addition flow rate, the reaction temperature rose above 60°C. Additionally, the failure to maintain the reactor temperature below 60°C by timely providing cooling water to the reactor jacket caused the reaction temperature to surpass the critical limit of 100°C, leading to a runaway reaction. This caused the reaction material in reactor to decompose, generating toxic gases such as Carbon Monoxide (CO), Chlorine, and HCl vapors. The sudden over-pressurization of the reactor caused the glass vapor line and condenser on GLR-1 to break, releasing these toxic gases into the factory and surrounding areas.

As a result of exposure to released toxic gas, three workers, including two female workers and one male worker, died during medical treatment at the hospital. Additionally, three workers and six nearby passers and farmers were injured and hospitalized. The occupier, Shri Mandar Nandkumar Nalawade, also passed away during medical treatment.

viii. This directorate has passed a closure order under section 40(2) of The Factories Act, 1948. A copy of said letter dated 03.12.2024 is enclosed and marked as **Annexure-1**.

ix. The Assistant director, Industrial Safety and Health, Sangli has filed 02 cases (01 R.C.C and 01 S.C.C) before The Honorable Civil Court, Junior Division, Kadegaon against the occupier of the factory –

1) Under Rule 4(4), Rule4 (1) (a), Rule4 (1) (b), Rule4 (1) (c) and Clause 3(a) of Schedule XII of The Maharashtra Factories Rules, 1963. (Punishable under section 92 of The Factories Act, 1948).

2) Under section 41-B (4) of The Factories Act, 1948 and Rule 73-O (1) of The Maharashtra Factories Rules, 1963.

(Punishable under section 96-A of The Factories Act, 1948).

Having case number R.C.C/11/2025 and S.C.C/17/2025 on dated 10.01.2025.

The copies of above case acknowledgements are enclosed and marked as **Annexure-2**.

x. Following workers and nearby passers and farmers were hospitalized due to exposure to toxic gases released.

Sr no	Name	Age	Type	Hospital name	Discharged on dated
1	Smt. Nilam Maruti Rethrekar (Female)	26 yrs	Worker - Store Keeper	Sahyadri Hospital, Karad	Died during medical treatment on dated 22/11/2024
2	Smt. Suchita Uthale (Female)	50 yrs	Worker – Q.C. Head	Sahyadri Hospital, Karad	Died during medical treatment on dated 21/11/2024

3	Shri.Kishor Tatyaso Sapkar (Male)	38 yrs	Worker-Security guard	Sahyadri Hospital , Karad	Died during medical treatment on dated 22/11/2024
4	Shri. Ganesh Sarjerao Mane (Male)	36 yrs	Worker-Shift supervisor	Siddhivinayak Hospital, Karad	26/11/2024
5	Shri. Ajinkya Sawant (Male)	24 yrs	Worker-Helper	Siddhivinayak Hospital, Karad	27/11/2024
6	Sayali Pujari (Female)	23 yrs	Worker-Lab Assistant	Siddhivinayak Hospital, Karad	28/11/2024
7	Shri. Hemant Pujari (Male)	49 yrs	Nearby passer	Siddhivinayak Hospital, Karad	25/11/2024
8	Smt. Madhuri Pujari (Female)	45 yrs	Nearby passer	Siddhivinayak Hospital, Karad	28/11/2024
9	Varadraj Popat Mulik (Male)	7 yrs	Nearby passer	Sahyadri Hospital , Karad	24/11/2024
10	Smt.Prajakta Popat Mulik (Female)	24 yrs	Nearby passer	Sahyadri Hospital , Karad	24/11/2024
11	Shri. Shubham Arjun Yadav (Male)	30 yrs	Nearby Farmer	Sahyadri Hospital , Karad	28/11/2024
12	Smt. Sangita Baburao Mulik (Female)	54 yrs	Nearby Farmer	Sahyadri Hospital ,karad	27/11/2024

- xi. The Assistant director, Industrial Safety and Health, Sangli has notified The Honorable Commissioner under the Employees Compensation Act, 1923 for the compensation of the deceased and injured workers under the Employees Compensation Act, 1923. The notification of accident was submitted in form EE along with the list of deceased and injured workers on 03.12.2024. A copy of the same is enclosed and marked as **Annexure- 3**.
- xii. The Assistant director, Industrial Safety and Health, Sangli has also sent a letter to Occupier / Manager of respondent industry i.e. Manmar Industries, Plot No A-53, MIDC Shalgaon, Tal-Kadegaon, Dist – Sangli, Pin code – 415304 to submit the information about Ex-gretia, Compensation paid and Job provided to the legal heirs of the deceased employee. A copy of it dated 18.02.2025 is enclosed and marked as **Annexure- 4**.



(A.M. Avasare)

Joint Director,
Industrial Safety & Health, Kolhapur.



महाराष्ट्र शासन
(कामगार विभाग)

औद्योगिक सुरक्षा व आरोग्य संचालनालय

स.नं. ३००/२, उद्योगभवन, विभागबाग, सांगली ४१६४१५

दुरध्वनीनं. ०२३३ २६७२३५९ Email. - dydish.san-mh@gov.in

क्र.उत्सऔसुवआसा/अपघात/PAB/
1181-1184 /२०२४

दिनांक:- E.3 DEC 2024

To,
Occupier,
Manmar Industries
Plot No A-53, MIDC Shalgaon,
Tal-Kadegaon, Dist - Sangli

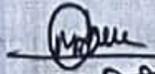
WHEREAS the undersigned visited the above said factory with Shri. A.M. Avasare - Joint Director, Industrial Safety and Health, Kolhapur and Shri. P.R.Bhintade- Deputy Director, Industrial Safety and Health, Kolhapur (Additional charge) on 22/11/24 at 11.30 am and enquired into the accident of gas leakage occurred on 21.11.24 at about 05:30 p.m. in which three workers died and 10 persons were hospitalised (3 workers, Occupier and 6 nearby passers and persons working in nearby farm).

Whereas after investigation, it is observed that on 21.11.24 at about 05:30 p.m. the activity of manufacturing of DAC- Dichloro acetic acid was being carried out by using chemicals like DCAC- Dichloro Acetyl Chloride, Water and Pyridine etc. Conversion of DCAC-Dichloro Acetyl Chloride into DAC- Dichloro acetic acid is basically a hydrolysis reaction and it is highly exothermic.

On the day of accident DCAC is taken into reactor GLR1 and for hydrolysis water addition is being done in GLR1. Water addition is done manually by monitoring local temperature indicators provided near GLR1. During this manual addition of water, water addition rate is increased due to that reactor GLR1 temperature crossed the controllable limit i.e. 65° c. Due to rise in GLR1 temperature occupier and other workers present in the shift tried to lower the reaction temperature by opening valve of chilled water supply to jacket of GLR1. But reaction temperature did not lower down and leads to runaway reaction (uncontrolled temperature and pressure rise). Due to rise in temperature DCAC and partially formed DCA is decomposed. Upon decomposition of DCAC and DCA hazardous and toxic gas CO- carbon monoxide and HCL- Hydrochloric Acid vapours are generated. Due to temperature rise and exponential pressure build up in GLR1, the weaker section of GLR1 system i.e. glass condenser provided on top of GLR1 broke down and concentrated hazardous/toxic gases formed in GLR1 were dispersed in factory building and nearby premises.

As per material safety data sheet -MSDS.

1-10/11/24
आवक लिपिक 04/11/24
पोलीस अधीक्षक कार्यालय, सांगली


आवक लिपिक,
पोलीस अधीक्षक कार्यालय, सांगली
04 DEC 2024

DCAC chemical can cause severe skin burns and eye damage and may cause cancer. **DCA** is corrosive chemical can cause severe skin burns and eye damage.

DCAC and DCA are hazardous & toxic Chemicals & hydrolysis reaction is highly exothermic reaction. So it is an imminent danger to the life of workers working there if special safety precautions are not taken while carrying out manufacturing process & if DCAC and DCA leaked or decomposed and workers get exposed to that.

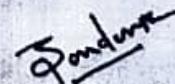
In a view of above I, Shri. Pravin A. Bondar, Assistant Director- Industrial Safety and Health, Sangli and an Inspector appointed under section 8(1) of The Factories Act, 1948. in exercise the powers vested to me under section 40(2) of The Factories Act, 1948 passing the following order:

ORDER

With immediate effect, the all activities of manufacturing of Dichloro Acetic Acid and any other processes involving use of DCAC -Dichloro Acetyl Chloride shall not carried out in the building and plants of above factory. The activity of manufacturing of Dichloro Acetic Acid using the and any other process involving use of DCAC -Dichloro Acetyl Chloride shall not be started in the building and plants of above mentioned factory unless following measures are compiled: -

- A valid Factory licence is obtained from Directorate of Industrial safety and health, by submitting the details of the raw materials, intermediate products, finished products, quantities, methods of storages, hazards, safety measures, and arrangements for trade- waste and effluents, the likely hazards and the methods to disposal etc.
- For reactors used in factory proper reaction parameters (Pressure and level) monitoring devices provided.
- Effective scrubbing system provided.
- Safety Audit shall be carried out through Certified Safety Auditor as per provisions of The Maharashtra Factories (Safety Audit) Rules, 2014 and recommendations there of shall be implemented. Report of same shall be submitted to this Office.
- HAZOP study for every process carrying out in the factory shall be carried out by expert and recommendations thereof shall be complied with.
- An Onsite Emergency Plan for various scenarios shall be carried out and recommendations thereof shall be complied with.

Place : Sangli
Date : 03/12/2024
Time : 05:30 P.M


(P.A. Bondar)
Assistant Director
Industrial Safety and Health ,Sangli

Copy submitted for kind information and necessary action to:-
1. Hon. Director- Industrial Safety and Health , Mumbai
2. Hon. District Magistrate and Collector , Sangli
3. Hon. Superintendent of Police, Sangli
4. Hon. Joint Director, Industrial Safety and Health, Kolhapur
✓ 5. Police Inspector- Kadegaon

1. Acknowledgement for- MHSN1300

Date: 27-01-2025 17:15:19

Industrial Court Kadegaon
On Behalf of Deputy Director Industrial Safety and Health, State of Maharashtra shri P A Bondar Vs
Mandar Nandkumar Nalawade

Advocate Name: Industrial Safety and Health Department Barcode: Unique ID: LMH20240013518

- Case Details R.C.C./11/2025 (Registered)
- Cause Title On Behalf of Deputy Director Industrial Safety and Health, State of Maharashtra shri P A Bondar Vs Mandar Nandkumar Nalawade

Uploaded Pleadings:

Sr.No.	Document Name	Document Number	Upload Date Time	Final Submit Date Time
1	Complainant copy	LMH20240013518D202500055	10-01-2025 12:55:02	10-01-2025 13:01:51
2	List of Document	LMH20240013518D202500054	10-01-2025 12:52:00	10-01-2025 13:01:51



1. Acknowledgement for- MHSN130000522025

Date: 27-01-2025 17:13:00

Civil Criminal Court Kadegaon
On Behalf Of Deputy Director Industrial Safety and Health, State of Maharashtra Shri P A Bondar Vs
Mandar Nandkumar Nalawade

Advocate Name: Industrial Safety and Health Department Barcode: Unique ID: LMH20240013518

1. Case Details S.C.C./17/2025 (Registered)
2. Cause Title On Behalf Of Deputy Director Industrial Safety and Health, State of Maharashtra Shri P A Bondar Vs Mandar Nandkumar Nalawade

Uploaded Pleadings:

Sr.No.	Document Name	Document Number	Upload Date Time	Final Submit Date Time
1	Complainant copy	LMH20240013518D202500056	10-01-2025 13:11:45	10-01-2025 13:16:25
2	List of document	LMH20240013518D202500057	10-01-2025 13:12:07	10-01-2025 13:16:25





GOVERNMENT OF MAHARASHTRA
DIRECTORATE OF INDUSTRIAL SAFETY AND HEALTH

S.No. 300/2, UDHYOG BHAVAN, VISHRAMBAAG, SANGLI-416 415

Tele No. 02332672359

Email - dydsh-san-mh@gov.in

RPAD

No. Dy DISH/Accident/ 1197 /2024

Date: E 3 DEC 2024

FORM BH
(See Rule 11)

Report Dangerous occurrence

To,

The Honorable Commissioner,
Under Workmens Compansation Act, 1923
Honorable Labour Court, Sangli.
New District and Session court, B Wing,
2nd floor, Vijaynager, Sangli- Miraj Road, Sangli
Tal. Miraj, Dist. Sangli.

Respected Sir,

I have the honors to submit the following report of dangerous occurrence which resulted into fatalities which occurred on dated 21/11/2024 at Manmar Industries, Plot No. A-53, MIDC Shalgaon, Tal- Kadegaon, Dist- Sangli. and the workman of whose particulars are given in Statement Annexed.

The circumstances attending the workman were as under :-

- (a) Date and Time of the Accident : Dt. 21/11/2024 Time 05:30 P.M .
- (b) Place where the accident occurred : Manmar Industries
Plot No. A-53, MIDC Shalgaon
Tal- Kadegaon, Dist- Sangli.
- (c) Manner in which worker was : Contract Worker
Employee at the time

Cause of the Accident: In above said factory on 21/11/2024 at 05:30 P.M.

Dangerous occurrence Hazardous / toxic gas release occurred after a breakage of glass condenser on reactor during production of DAC- Dichloro acetic acid. Due to above Dangerous occurrence total 6 workers were injured and hospitalized, 3 among them died during medical treatment in Hospital.

Yours faithfully,

P.A. Bondar
(P.A. Bondar)
Asst. Director

Industrial Safety & Health, Sangli

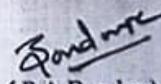
Received
4/12/24
मिनिस्टर-ट्रकलगाक
मन्मार बावालय, संगली

o/c
P.A. Bondar
21/12/24

STATEMENT

Name/Sex	Age	Nature of employment	Full postal address
Name of Decease Worker			
1. Smt. Nilam Maruti Rethrekar (Female)	26 Y	} Contract Worker	At/Po- Masur Tal- Karad, Dist - Satara
2. Smt Suchitra Uthale (Female)	50 Y		At/Po- Yetgaon Tal- Kadegaon, Dist- Sangli
3. Kisbor Tatyaso Sapkar (Male)	38 Y		At/Po- Bomalewad Tal-Kadegaon, Dist- Sangli
Name of Injured Worker			
1. Shri Ganesh Sarjerao Mane (Male)	36 Y	} Contract Worker	At/Po- Wangi Tal-Kadegaon, Dist- Sangli
2. Ajinky Sawant (Male)	24 Y		At/Po- Chikali Tal-Kadegaon, Dist- Sangli
3. Sayli Hemant Pujari (Female)	23 Y		At/Po- Bomalewad Tal-Kadegaon, Dist- Sangli

Yours faithfully,



(P.A. Bondar)

Asst. Director

Industrial Safety & Health, Sangli



महाराष्ट्र शासन
(कामगार विभाग)

औद्योगिक सुरक्षा व आरोग्य संचालनालय

जिल्हा वृत्तन अधिकारी कार्यालय, दि. महाराष्ट्र स्टेट को-ऑपरेटिव्ह मार्केटिंग फेडरेशन लिमिटेड,
प्लॉट नं. १८३-१८४, वसंत मार्केट, गाई, ४११, ४११, नुसखमी नं. ०२३३ २६, ७२३१९, F. mail - dy@osh.sarima@gov.in

क. संस. अ. सुव. अ. सं. आ. घात. / १५४ / २०२५

दिनांक 18 FEB 2025

प्रति,

श्री. गोमटदादा/चवरेकापक

कामगार हडपडीज,

प्लॉट नं. २५३, साळगाव बोवाळवाडी एमआयडीसी,

सा. कडगाव, जि. सांगली

विषय: नुकसान भरपाई, सानुग्रह अनुदान व मृताच्या वारसास देण्यात आलेल्या नोकरीबाबत.
संदर्भ :- दिनांक २१/११/२०२४ रोजीच्या प्राणघातक घटनेबाबत.

महोदय,

उपरोक्त संदर्भिय विषयास अनुसरून आपणास कळविण्यात येते की, उपरोक्त कारखान्यात दिनांक २१/११/२०२४ रोजी प्राणघातक वायु गळतीचा अपघात घडला. सदर अपघातामध्ये कारखान्यातील तीन कामगार श्री किशोर सापकर, श्रीमती सुधिता उथळे व श्रीमती निलम रेठरेकर यांचा मृत्यू झाला. तसेच कारखान्यातील इतर तीन कामगार श्री गणेश माने, श्री अजिंक्य सावंत व सायली पुजारी हे जखमी झाले होते. मृत कामगारांच्या वारसास व जखमी कामगाराना देण्यात आलेली नुकसान भरपाई, सानुग्रह अनुदान व वारसास नोकरी बाबतची माहिती संबंधित कामदपत्रासह या कार्यालयास त्वरीत सादर करावीत.

Sondar
(प्र.अ.बोदर)

सहाय्यक संचालक

औद्योगिक सुरक्षा व आरोग्य, सांगली